

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 96(ND)/2009

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE COMPANY: M/s. Gurpreet Gill V/s. SFX Studio Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

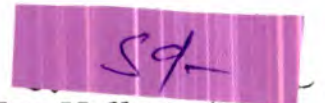
For the Respondent (s) : None

Order

Present none for the Respondent. Despite directions to bring the minutes of the Board Meeting no documents has been produced neither any one present. Adjourned to 23rd August for compliance.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)